

MR. DEPUTY CHAIRMAN : Mr. Minister, I have not called you. There is one Short Notice Question which we have to take up. Short Notice Question No. 2 by Shri Y.S. Chowdary. He is not present.

Details of Uranium Projects

2. SHRI Y.S. CHOWDARY : Will the PRIME MINISTER be pleased to state :

- (a) the details of Uranium Projects functioning across the country;
- (b) the details of Uranium produced during the last three years;
- (c) whether there are any Uranium projects under construction in the State of Andhra Pradesh; and
- (d) if so, the present status thereof and steps taken by Government for early completion of these projects?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) : (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) Uranium Corporation of India Limited (UCIL), a Public Sector Undertaking under the Department of Atomic Energy is presently operating five underground mines at Jaduguda, Bhatin, Narwapahar, Turamdih and Bagjata, one opencast mine at Bandhuhurang, all at East Singhbhum District, Jharkhand State.

(b) It is not in the public interest to disclose the details of Uranium produced.

(c) Yes, a large underground mine and processing plant is under construction at Tummalapalle in YSR District, Andhra Pradesh.

(d) The Government is taking all necessary steps and the project is expected to be commissioned during the first quarter of the financial year 2012-13.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Civil Aviation

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : Sir, I lay on the Table, under Section 43 of the Airports Authority of India Act, 1994, a copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, along with delay statement :

- (1) No. AAI/PERS/EDPA/REG/2002, dated the 1st February, 2012, publishing the Airports Authority of India (Gratuity) Amendment Regulations, 2012.